

## MINES BOARD OF HEALTH

\*1197. **Shri Vittal Rao:** (a) Will the Minister of Labour be pleased to refer to the answer to the starred question No. 1929 asked on the 21st July, 1952 and state whether any steps have been taken by the Government of Hyderabad to enact legislation for constituting "Mines Board of Health" at Kothagudium, Yellandu and Bellampalli?

(b) Who is responsible for proper sanitary arrangements at the collieries till the legislation is enacted?

(c) Are Government aware of the fact that though the State Government's attention was drawn for enacting the legislation by the Singareni Collieries Workers' Union on several occasions nothing has been done yet though it is nearly a year?

**The Deputy Minister of Labour (Shri Abid Ali):** (a) to (c). According to the information available the question of enacting legislation is receiving active consideration of the Government of Hyderabad and that proper sanitary arrangements continue to be made at the colliery by the mining company. At Kothagudium the Municipal Committee also attends to sanitary arrangements.

**Shri Vittal Rao:** When was this Municipal Committee referred to in the reply constituted?

**Shri Abid Ali:** I have no information, Sir.

**Shri Vittal Rao:** Are the Government aware of the fact that this Municipal Committee is only a nominated body composed of the high officials of the Company?

**Shri Abid Ali:** That is the concern of the State Government.

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मध्य प्रदेश टेलीफोन एक्सचेंज (आपरेटरज)

\*११९८ श्री जांगड़े : क्या संचरण मंत्री जी यह बतलाने की कृपा करेंगे कि :

(क) क्या यह तथ्य है कि केन्द्रीय सरकिल (मध्य प्रदेश) के विभिन्न टेलीफोन एक्सचेंजों में काम करने वाले टेलीफोन आपरेटरों के विरुद्ध "हितवाद" और नागपुर टाइम्स में शिकायतें प्रकाशित हुई हैं ; और

(ख) स्थानीय प्राधिकारियों ने इस सम्बन्ध में क्या कार्यवाही की है ?

**The Deputy Minister of Communications (Shri Raj Bahadur):** (a) Yes, regarding Jabalpur, Amraoti and Raipur.

(b) Senior officers paid surprise visits to the exchanges and tightened up discipline and supervision. No further complaints have appeared in the papers.

**Shri K. G. Deshmukh:** May I know, Sir, the nature of these complaints?

**Shri Raj Bahadur:** They are of different types. Some were regarding discourtesy on the part of operators, and others regarding delayed response and so on.

पोस्टमास्टर जनरलों की कान्फ्रेन्स

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(क) १० फरवरी १९५३ को अयबा के लगभग हुई पोस्टमास्टर जनरलों की कान्फ्रेन्स में कौन सी बातों पर चर्चा की गई थी ; और

(ख) उनकी सिफारिशों को कार्यान्वित करने के लिए क्या किया जा रहा है ?

**The Deputy Minister of Communications (Shri Raj Bahadur):** (a) A statement giving the subjects which were discussed at the Conference of Postmasters-General and Heads of several Administrative Units, held in New Delhi in February, 1953, is placed on the Table of the House. [See Appendix VIII, annexure No. 28.]

(b) The recommendations of the Conference are under examination. One important recommendation, namely about extension of postal facilities in rural areas has already been accepted and is being implemented.

श्री जांगड़े : क्या मैं जान सकता हूँ कि केन्द्रीय सरकार राजस्थान और आंध्र सरकिल बनाने का विचार कर रही है और दो या तीन डिबीयून और बढ़ाने का विचार कर रही है ?

श्री राज बहादुर : यह प्रश्न अभी विचाराधीन है और इस सम्बन्ध में कोई निर्णय शीघ्र ही किया जाने वाला है ।

**Shrimati Tarkeswari Sinha:** May I know, Sir, if it was decided at the conference that post offices would only be opened if the State Governments offered non-returnable contributions to cover up the losses?

**Shri Raj Bahadur:** In that connection a full statement has already been made and a press communique issued regarding the policy of opening post offices in rural areas.

**Shrimati Tarkeswari Sinha:** May I know whether any special consideration has been given to backward areas, and whether any special facilities will be provided for them?

**Shri Raj Bahadur:** I would refer the hon. Member to the communique. The reply however, is in the affirmative.

**Shri V. P. Nayar:** May I know for how many hours the conference sat, and also whether one of the subjects discussed was the present service conditions of ex-State employees?

**Shri Raj Bahadur:** It is not possible for me to give the exact number of hours, but the conference was in session for three or four days, and a number of subjects were discussed, a complete list of which has been given in the statement laid on the Table of the House.

**Shri T. K. Chaudhuri:** May I know, Sir, if the question of work-load on circle office employees and Division II Assistants in the circle offices was examined or discussed?

**Shri Raj Bahadur:** It examined broad principles of policy. They could not possibly go into details.

**Shri Nanadas:** What steps have the conference taken with regard to the appointment of Scheduled Castes and Scheduled Tribes candidates in the Communications Ministry?

**Shri Raj Bahadur:** The conference only considered the question of encouraging more and more people from the Scheduled Castes and Scheduled Tribes to be absorbed in the P. and T. Department and the Services. Steps have to be taken by the Department after Government have accepted the recommendations. We are alive to the need.

**श्री जांगड़े :** क्या मैं जान सकता हूँ कि डाक और तार विभाग ने प्रतिवर्ष डाक और तार के कर्मचारियों का वार्षिक सम्मेलन बुलाने का विचार किया है ?

**श्री राज बहादुर :** विभाग की ओर से कर्मचारियों का सम्मेलन बुलाने का विचार नहीं हुआ है, हाँ कर्मचारियों की कान्फ़ेन्स में इस पर जरूर विचार किया जा सकता है ।

**Shri S. C. Sāmanta:** May I know, Sir, the names of places recommended by the Conference for opening more training centres?

**Shri Raj Bahadur:** The question does not arise out of this. For the information of the hon. Member, I may state that Baroda, Hazaribagh, Hyderabad and Bangalore have been recommended.

**Shrimati Tarkeswari Sinha:** May I know if the question of direct recruitment was also considered at that conference and whether recruitment through the Employment Exchanges has been abolished?

**Mr. Deputy-Speaker:** In respect of such matters relating to the details as to what took place at a particular conference, if the Government has no objection, the hon. Members may be given a copy of the information or it may be placed on the Table of the House.

**Shri Raj Bahadur:** I have placed a statement on the Table of the House.

**Mr. Deputy-Speaker:** In the Library?

**Shri Raj Bahadur:** I have placed a statement on the Table of the House giving a complete list of the subjects which were discussed.

**Mr. Deputy-Speaker:** Then, hon. Members must look into that instead of asking the Minister such questions.

**Shrimati Tarkeswari Sinha:** I want to make a statement, Sir, that that type of recruitment was not mentioned in the list.

**Mr. Deputy-Speaker:** The hon. Member is only suggesting.

**Shri Raj Bahadur:** For the information of the hon. Member, it is included in Para. 6 (a). "Recruitment to the clerical and allied cadres." That is the subject.

**Mr. Deputy-Speaker:** There is no time for hon. Members to read sufficiently well.

**कर्मचारी स्वाध्य बीमा निधि**

\*१२०० श्री जांगड़े : क्या स मंत्री जी यह बतलाने की कृपा करेंगे कि क्या यह